

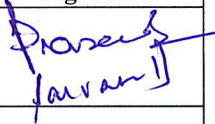
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.9.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.40/7/HDB/2018
NAME OF THE COMPANY	Sri Gangadhara Steels Limited
NAME OF THE PETITIONER(S)	PEC Limited
NAME OF THE RESPONDENT(S)	Sri Gangadhara Steels Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad D. Sarvani	Advocate "	94402 30074 9963182052	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.D.V.A.S. Ravi Prasad and Ms.D.Sarvani present for Petitioner.

Learned counsel appearing for RP represented that he will consent with COC and file appropriate Application.

RP filed report stating that resolution plan is rejected.

List the matter on 03.10.2018.


MEMBER JUDICIAL